

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:984
ANSWERED ON:02.03.2015
RELAXATION FOR LAKSHADWEEP TOURISTS
Mohammed Shri Faizal P.P.

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government is planning to do any relaxation in entry restrictions to Laksha- dweep tourists;
- (b) if so, the details thereof; and
- (c) the details of representations received from other parts of the country in this regard, State- wise?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR. MAHESH SHARMA)

(a) & (b): The Laccadive, Minicoy and Amindivi Islands (Laws) Regulation, 1965 governs the restrictions on the visit and residence of a person who is not a native of the Lakshadweep Islands for the protection of interests of Scheduled Tribe. The Lakshadweep Administration has requested the Government of India, Ministry of Home Affairs to amend the rules framed under said act to permit bonafide foreign tourists.

(c): No representations have been received from other parts of the country in this regard in the Ministry of Tourism.